

Date	Office Report	Orders
		PT 176/94 IN CA 1851/94 15-09-94 Present: Sri H.P. Chakraborty. Counsel for the applicant <u>PT 176/94</u> PT rejected. The ld. Counsel for the applicant states that he may be permitted to take back the papers from the Registry so as to enable him to file it before the appropriate Bench. If possible, Registry shall return the papers on 16-09-94. (S K DHAN) ^{Sd/-} ACTING CHAIRMAN

RWD